NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

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CORAM:	Present:	SHRI B.S.V. PRAKASH KUMAR MEMBER (J)		
		SHRI V. NALLASENAPATHY MEMBER (T)		
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017				
NAME OF THE PARTIES: M/s. The	State Ta	lading Corporation of Indea		
Akshata	Mercanti	1c Put. Ud.		
SECTION OF THE COMPANIES Companies Act 1956/2013/I & BI		OF THE		

DESIGNATION

<u>Order</u>

NAME

S. No.

TCP 578/I&BP/NCLT/MB/MAH/2017

None present. List this matter on 1.8.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)

SIGNATURE

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